

through special visits. In view of the prevailing situation I shall convey to President Jayewardene our distress and anxiety and the need to arrive at a speedy and viable solution of the problem on a political basis acceptable to all parties concerned. In view of the gravity of the situation, I am setting up a Special Advisory Group to continue efforts for resolving the problem.

(Hindi and English versions) of the Banaras Hindu University, for the year 1983-84 together with Audit Report thereon (Volume I and II).

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-773/85]

12.05 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Accounts of National Institute for Training in Industrial Engineering, Bombay for 1983-84 and statement for delay in laying these papers. Annual Accounts of University of Delhi and Statement for delay in laying these papers etc. etc.

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : I beg to lay on the Table :

- (1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1983-84 together with Audit Report thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-771/85]

- (3) A copy of the Annual Accounts (Hindi and English versions) of the University of Delhi, Delhi for the year 1983-84 together with Audit Report thereon.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-772/85]

- (5) A copy of the Annual Accounts

PROF. MADHU DANDAVATE (Rajapur) : What has happened to the suggestion that I have made ?

MR. DEPUTY SPEAKER : You give it to me in writing and I will pass it on to the Minister. I will consider it.

(Interruptions)

PROF. MADHU DANDAVATE : It is your authority. The Minister is connected with the Government. You are connected with the House.

MR. DEPUTY SPEAKER : I will go into it. I will consider it.

PROF. MADHU DANDAVATE : You are connected with the House.

MR. DEPUTY SPEAKER : I will consider it.

PROF. MADHU DANDAVATE : The Minister has got nothing to do with it. Do not hand over the powers of the House to the Minister ..

MR. DEPUTY SPEAKER : I will look into it.

PROF. MADHU DANDAVATE : I thought that you will support it. I thought, you will have the grace to support it.

PROF. K.K. TEWARY (Baxar) : Mr. Deputy Speaker, I want to raise an important point.

MR. DEPUTY SPEAKER : The Hon. Minister is on his legs.

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : I would like to say, with regard to the point raised by the Hon. Member, Prof. Madhu Dandavate, we can all sit together and discuss the matter with you.

MR. DEPUTY SPEAKER : Yes, you can discuss it.

SHRI S. JAIPAL REDDY (Mehbubnagar) : What is there to discuss ?

MR. DEPUTY SPEAKER : We have to discuss it. We have to consider it.

PROF. K.K. TEWARY : I want to raise a matter, it is a very serious matter that I am raising. We have given notices to you. Several Members have also given notices on the anti-national activities of an Indian leader who is now touring the U.K.,** He has addressed several meetings of extremists in Gurdwaras.

MR. DEPUTY SPEAKER : I do not want any names to go on record.

PROF. K.K. TEWARY : He is indulging in anti-national activities. He has been held guilty in the Baroda dynamite case.

AN HON. MEMBER : He has been doing it here in India also.

MR. DEPUTY SPEAKER : Mr. Tewary, when you have given it, I will consider it, I will look into it. Please sit down.

SHRI S. JAIPAL REDDY : The Government should accept our demand for a judicial inquiry.

SHRIMATI GEETA MUKHERJEE (Panskura) : Sir, 1,500 posts of teachers are vacant in Government schools.

MR. DEPUTY SPEAKER : You have already given it to me.

SHRIMATI GEETA MUKHERJEE : The Education Minister is here. Bengali schools are also suffering very much. I like him to look into this matter and do something.

**Not recorded.

AN HON. MEMBER : You have to remove that ban.

SHRIMATI GEETA MUKHERJEE : I hope you will take it up. I request the Education Minister to consider it. I have also given notices on this question. I hope you will consider it and take it up.

12.08 hrs.

PAPERS LAID ON THE TABLE

—Contd.

[English]

Annual Report, Annual Accounts and Review on the working of All India Institute of Medical Sciences for 1983-84

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1983-84, under section 19 of the All India Institute of Medical Sciences Act, 1956.
- (2) A copy of the Annual Accounts (Hindi and English versions) of the All India Institute of Medical Sciences, New Delhi, for the year 1983-84 together with Audit Report thereon, under sub-section (4) of section 18 of the All India Institute of Medical Sciences Act, 1956.
- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Medical Sciences, New Delhi, for the year 1983-84.

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MR. DEPUTY SPEAKER : I have already discussed it with you. You have already given me something. I will see it. You cannot raise anything now.

Shri Z.R. Ansari.